

invented a cheap testing kit for testing adulteration of Ghee; and

(b) if so, when this kit is likely to be made available in the market?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a). Yes Sir.

(b). The kit is available from the Central Food Technological Research Institute, Mysore. Production of the kit on a commercial scale has not yet been undertaken by industry.

12 hrs.

#### PAPERS LAID ON THE TABLE

##### AUDIT REPORT OF DELHI GOVERNMENT

**The Minister of Finance (Shri Morarji Desai):** I beg to lay on the Table under Article 151(1) of the Constitution, a copy of the Finance Account of the Government of Delhi, 1954-55 and the Audit Report, 1955. [Placed in Library. See No. LT-838/58.]

##### ANNUAL REPORT OF INDIAN MINING AND CONSTRUCTION COMPANY LIMITED

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** I beg to lay on the Table a copy of each of the following papers:

- (1) Annual Report of the Indian Mining and Construction Company (Private) Limited for the year 1956-57 along with the Audited Accounts, under sub-section (1) of section 639 of the Companies Act, 1956
- (2) Brief Review by the Government of the Report [Placed in Library. See No. LT-839/58.]

##### SUPPLEMENTARY STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES ETC.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):**

I beg to lay on the Table a copy of the supplementary statement No. V showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the Fourth Session of Second Lok Sabha. [See Appendix 2, annexure No. 98.]

##### AMENDMENT TO ALL INDIA SERVICES (LEAVE) RULES

**The Minister in the Ministry of Home Affairs (Shri Datar):** I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of the Notification No. G.S.R. 689 dated the 16th August, 1958 making certain amendment to the All India Services (Leave) Rules, 1955 [Placed in Library. See No. LT-841/58.]

##### AMENDMENTS TO CUSTOMS DUTIES DRAWBACK (RADIO RECEIVERS) RULES

**The Deputy Minister of Finance (Shri B. R. Bhagat):** I beg to lay on the Table, under sub-section (4) of section 43B of the Sea Customs Act, 1878, a copy of the Notification No. G.S.R. 638 dated the 25th July, 1958 making certain amendments to the Customs Duties Drawback (Radio Receivers) Rules, 1957. [Placed in Library. See No. LT-842/58.]

12.03 hrs.

#### MERCHANT SHIPPING BILL

##### REPORT OF THE JOINT COMMITTEE

**Shri Barman (Cooch-Bihar—Reservé—Sch. Castes):** I beg to present the Report of the Joint Committee on the Merchant Shipping Bill, 1958.

##### EVIDENCE TENDERED BEFORE JOINT COMMITTEE

**Shri Barman:** I beg to lay on the Table a copy of the evidence tendered before the Joint Committee on the Merchant Shipping Bill, 1958.